

stay Ootacamund, is as follows:

STATEMENT

Item of Expenditure	May	June	July
Articles of food, toilet, medicines, transport etc.	1,127-00	1,240-87	2,026-80
Expenditure on beddings, warm clothings, furniture and miscellaneous	4,909-67	2,022-87	1,022-14
Rent of the building	550-00	550-00	550-00
	6,606-67	3,813-74	3,658-94
GRAND TOTAL		Rs. 13,029-35	

New Delhi Courts Buildings

1733. Shrimati Savitri Nigam: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the New Delhi Court Building was declared unserviceable in 1943; and

(b) whether Government have taken any decision to construct new court building?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):

(a) No, Sir.

(b) No, Sir.

Archaeological Excavation Works in Punjab

1734. Shri Daljit Singh: Will the Minister of Education be pleased to State:

(a) whether any financial assistance has been given to the Punjab Government for archaeological excavation works in Punjab during 1964-65 and 1965-66 so far; and

(b) if so, the amount thereof?

The Minister of Cultural Affairs in the Ministry of Education (Shri E. M. Hajarnavis): (a) No, Sir; no such

request has been received from the Punjab Government so far.

(b) Does not arise.

Writ Petitions by Left Communist Detenus

1735. Shri Kolla Venkalah: Will the Minister of Home Affairs be pleased to state:

(a) whether writ petitions have been filed before the Supreme Court of India by the Left Communist detenus;

(b) if so, the details thereof;

(c) whether they have been admitted;

(d) whether any legal aid was given to them and any legal consultation allowed; and

(e) if answer to (d) above be in the negative the reasons therefor?

The Minister of State in the Ministry of Home Affairs (Shri Hathi):

(a) Yes, Sir.

(b) and (c). A statement is as follows:

STATEMENT

S. No.	Name of State	Detail of petition	Whether admitted or not
1.	Bihar	1. W. P. No. 57 of 1965 by Shri Mangal Prasad	Admitted for hearing.
2.	Kerala	1. W. P. 51 of 1965 by Shri A.K. Gopalan. 2. W. P. No. 59 of 1965 by Shri A. K. Gopalan	Admitted for hearing Admitted for hearing by
3.	Madras	3. W. P. No. 59 of 1965 by Shri M. M. Cheriyan. 1. W. P. No. 47 of 1965 by Shri. K. Ananda Nambiar	Admitted for hearing Admitted for hearing.
4.	Mysore	2. W. P. No. 61 of 1965 by Shri R. Umanath. 1. W. P. No. 41 of 1965 by Shri M. S. Dhaireshwar.	Admitted for hearing.
5.	Orissa	1. W. P. by Shri Jagannath Misra.	Not known.

Note : All these petitions question the validity of the detention of the detenu under Rule 30 of the Defence of India Rules.

(d) while no legal aid was asked for by detenu, legal consultation was allowed upon request.

(e) Does not arise.

“ज्ञान सरोवर” विश्वकोष का प्रकाशन

1736. श्री मुहम खन्व कदुशाय : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने “ज्ञान सरोवर” नामक विश्वकोष के प्रकाशन का कार्य किसी निजी शिक्षा संस्था को 1951 में सौंप दिया था; और

(ख) यदि हाँ, तो उपर्युक्त विश्वकोष के कितने खण्ड प्रकाशित हो चुके हैं और इस कार्य पर कितना व्यय किया गया ?

शिक्षा मंत्रालय में उप-मंत्री (श्री भक्त वर्धन) : (क) जी हाँ, 1952 में ।

(ख) ज्ञान सरोवर खण्ड I, खण्ड II (द्वितीय संस्करण) और खण्ड III प्राइवेट

संस्था द्वारा प्रकाशित किए गए थे । खण्ड III, जिसकी पाण्डुलिपि उस संस्था द्वारा तैयार की गई थी वास्तव में सूचना और प्रसार मंत्रालय के प्रकाशन प्रभाग द्वारा प्रकाशित किया गया है ।

इन खण्डों पर 2,05,396.87 रुपये खर्च हुए हैं ।

“विज्ञान प्रगति” पत्रिका का नेहरू स्मृति ग्रंथ

1737. श्री प० ला० बालूपाल : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या वैज्ञानिक तथा औद्योगिक अनुसंधान परिषद द्वारा प्रकाशित “विज्ञान प्रगति” के नेहरू स्मृति ग्रंथ के पृष्ठ 47, 48 तथा 49 पर दिय गये फोटो हिन्दी एवम् के प्रबन्धक तथा उसके परिवार के लोगों के हैं; और

(ख) यदि हाँ, तो इन फोटों को किस संदर्भ में छापा गया है ?